

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : TCP/518/ (IB)/2017
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD
NAME OF-THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD
UNDER SECTION : 433 (e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. Sahana	Respondent	
2.	Shwetha Vasudevan for P K Bhaskar	Counsel for the Petitioner	

ORDER

Counsels representing both the parties are present and stated that the matter has almost been settled between the parties. In this regard, counsel for respondent handed over a DD for Rs.16 lakhs to the counsel for petitioner without prejudice to the rights and contentions of the petitioner. They prayed for time to file a joint memo of settlement. Time is enlarged at their request. Put up on 11.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)